GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 3527

TO BE ANSWERED ON- 08/08/2022

LOAN SCHEMES FOR TRIBAL WOMEN

3527. DR. NISHIKANT DUBEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the proposals received and approved under various loan for the development of tribal women in Jharkhand during each of the last three years and the current year, scheme-wise;
- (b) the number of beneficiaries under these loan schemes, year-wise; and
- (c) the number of tribal women who have been provided loans under various loan schemes in Santhal Pargana in Jharkhand to set up industry by imparting training in this regard along with the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a): National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies. These concessional loans of NSTFDC in the State of Jharkhand are extended through its State Channelising Agencies, namely, National Cooperative Development Corporation, Jharkhand, State Tribal Development Corporation, Jharkhand, Rajya Gramin Bank and NABkisan Finance Ltd. The scheme-wise details of number proposals received from State Channelising Agencies and approved during last three years and current year upto 31.07.2022 is given at **Annexure 1**.
- **(b):** Each proposal received from State Channelising Agencies contains multiple loan applications of the end beneficiaries. The scheme-wise details of number of women beneficiaries assisted during last three years in the State of Jharkhand is given at **Annexure 2**.
- (c): NSTFDC has not received any proposal for setting up of industry by imparting training in Santhal Pargana in Jharkhand. However, NSTFDC's concessional loan has been extended to 7668 no. of women beneficiaries under Adivasi Mahila Sashaktikaran Yojana and Micro Credit Scheme in Santhal Pargana region during the last three years.

Annexure 1 referred to in in reply to part (a) of the Lok Sabha Unstarred Question No. 3527 for 08.08.2022

Scheme-wise details of number proposals received from State Channelising Agencies and approved during last three years and current year upto 31.07.2022 in the State of Jharkhand

Year	Term Loan		Adivasi Mahila Sashaktikaran Yojana				Adivasi Shiksha Rrinn Yojana		Working Capital Refinance	
	Propo sal Receiv ed	ed	Propo sal Receiv ed	ed	Propo sal Receiv ed	ed	Propo sal Receiv ed	ed	Propo sal Receiv ed	Approv ed
2019-20	5	5	1	1						_
2020-21		_			2	2			_	
2021-22	_	_	_	_	3	3	_	_	1	1
2022-23 (till 31.07.20 22)		_		_		_		_		_

Annexure 2
Annexure 2 referred to in in reply to part (b) of the Lok Sabha Unstarred Question
No. 3527 for 08.08.2022

Scheme-wise details of number women beneficiaries assisted during last three years in the State of Jharkhand

Year	Term Loan	Adivasi Mahila Sashaktikaran Yojana	Micro Credit Scheme for Self Help Groups	Adivasi Shiksha Rrinn Yojana	Working Capital Refinance
2019-20	3675	25			—
2020-21	_	_	10750		—
2021-22	_	_	14670		845
2022-23 (till 31.07.2022)			_	_	
